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**NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/624/ (IB)/2017

**NAME OF THE PETITIONER(S)** : AUTOCAP I PVT LTD

**NAME OF THE RESPONDENT(S)** : I BUILDING AUTOMATION PVT LTD

**UNDER SECTION** : 9 RULE 6

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

A. DHANODHARAN	ACCOUNT OFFICER	
Manish K. Vig	Advocate for operational creditors	

**ORDER**

Counsel for the petitioner/operational creditor present. He is directed to send a private notice to the respondent furnishing copy of the petition and file proof of delivery by the next date of hearing. Put up on 14.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**